

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 14-07-2020.

MORNING SESSION (HEARING)	
Case No.	Plaintiff/Defendants Name
1. O.S. 928/08	Munishamappa V/s Yellappa
2. O.S. 247/16	R.Kempanna V/s Akkeppa @ Akkayappa
3. O.S. 841/19	Papanna V/s Munichikkamma
4. Ex. 18/16	Marappa alias Motappa since dead by his LRs V/s Munishamappa since dead by his LRs
5. O.S. 142/18	Annayyappa V.s Veerabhadrapa
6. O.S. 366/20	Krishnappa V/s Thimmarayappa
7. O.S. 199/06	Narayanappa V/s Munishamappa
8. O.S. 172/09	Savithamma V/s Nagarathamma
9. O.S. 818/08	Hanumanthappa V/s Krishnappa
10.O.S. 126/07	Hanumanthappa V/s Shivaraj
AFTERNOON SESSION (Hearing)	
11. O.S. 936/19	Chowdamma V/s Appajappa
12. O.S. 886/19	Bhagyamma V/s Munichikkamma
13. O.S. 211/07	Sanjeevamma V/s D.N.Krishnappa
14. O.S. 793/06	Ramesh.C V/s Nanjamma
15. O.S. 109/07	Krishnappa V/s Muniraju
16. O.S. 687/13	Rajanna V/s Venkatanarasamma
New Suits (Parties Name)	
16. O.S. 454/20	R.K.Saraswathi V/s Ramachandrappa
17. O.S. 457/20	Balaraj V/s Srinivasa
18. O.S. 460/20	Madhavi V/s Muniyappa
19. O.S. 464/20	Mala V/s Rukkanamma
20. O.S. 467/20	Pillappa V/s Muniyamma

(PATIL HARISH RANGANAGOWDA)
I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI CAUSE LIST DATED 14-07-2020.

MORNING SESSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. O.S.408/2015 2. O.S.530/2014 3. O.S.582/2014 4. O.S.778/2015 5. O.S.278/2020 6. O.S.280/2020 7. O.S.126/2020 8. O.S.420/2017	<u>HEARING/Arguments</u> 1. Cr.No.1/2020 (Vishwanathapura P.S) 2. Cr.No.82/2020 (Chikkajala Traffic P.S.) 3. C.C.3679/2015 4. C.C.981/2017 5. Cr.31/2020 (Chikkajala P.S.) 6. Cr.No.109/2019
<u>CRIMINAL</u> 9. C.Mis.120/2020 10. C.C.No.3431/2020	<u>NEW SUITS</u> 7. O.S.282/2020 8. O.S.284/2020 9. O.S.286/2020 10. O.S.288/2020

Yogeshwari
13/7/2020
Addl.Civil Judge and JMFC,
Devanahalli.

Note : All the advocates are requested to strictly follow S.O.P dated 12-06-2020 issued by the Hon'ble High Court of Karnataka.